## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.90/2011 Rst. A No.466/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name	of the Company	Ramesh Agarwal & Anr.	-Vs-Canadian Crystaline (I) Pv	rt.Ltd. & Ors.
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. S.K. Poddas "

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondent's side.

List it on 06/03/2018.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd